

©

കേരള സർക്കാർ
Government of Kerala
2021



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2021-2023

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

| | | | |
|-------------------------|---|--|---------------------|
| വാല്യം 10 } Vol. X } | തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday | 2021 ഏപ്രിൽ 27 27th April 2021 1196 മേടം 14 14th Medam 1196 1943 വൈശാഖം 7 7th Vaisakha 1943 | നമ്പർ } No. } 17 |
|-------------------------|---|--|---------------------|

PART III

Commissionerate of Land Revenue

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Jincy Mol | Wife | 32 |
| 2 | Shihana Shajahan | Daughter | 12 |
| 3 | Muhammad Shahban, S. | Son | 7 |
| 4 | Laila, H. | Mother | 61 |
| 5 | Sharafudeen, M. | Father | 63 |

Objection if any against the issuance of the legal heirship certificate in the name of above said persons are to be filed in person before the Tahsildar, Punalur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated application and those send by post will not be considered.

Taluk Office,
Punalur.

(Sd.)
Tahsildar.

PATHANAMTHITTA DISTRICT

Thiruvalla Taluk

പരസ്യം

(1)

നമ്പർ സി10-6236/2020.

2020 ഡിസംബർ 24.

തിരുവല്ല താലൂക്കിൽ കുറ്റപ്പുഴ വില്ലേജിൽ രാജേഷ് ഭവൻ വിട്ടിൽ ഗീതയുടെ മാതാവ് കുറ്റപ്പുഴ വില്ലേജിൽ മുക്കാട്ടുപറമ്പിൽ പങ്കജാക്ഷി മരണമടഞ്ഞതിനാൽ അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി ഈ ആഫീസിൽ സമർപ്പിച്ച അപേക്ഷയിൽമേൽ കുറ്റപ്പുഴ വില്ലേജ് ആഫീസർ മുഖാന്തിരം അന്വേഷണം നടത്തിയതിൽ അപേക്ഷകയുടെ മാതാവ് പങ്കജാക്ഷി 15-5-2019-ൽ മരണമടഞ്ഞുവെന്നും താഴെ പേര് വിവരിക്കുന്നവർ മാത്രമാണ് പരേതയുടെ അനന്തരാവകാശികളെന്നും അറിവായിരിക്കുന്നു.

| ക്രമ നമ്പർ | പേര് | പരേതയുമായുള്ള ബന്ധം | വയസ്സ് |
|------------|------------------|---------------------|--------|
| 1 | ഗീത | മകൾ | 61 |
| 2 | ഉല്ലാസ്, എം. എൻ. | മകൻ | 51 |

മേൽ പറഞ്ഞിട്ടുള്ളവർ മാത്രമാണ് പരേതയുടെ അനന്തരാവകാശികൾ എന്ന് രേഖപ്പെടുത്തി അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ള പക്ഷം ആയത് ഈ പരസ്യം കേരള ഗസറ്റിൽ പ്രസിദ്ധപ്പെടുത്തി 30 ദിവസത്തിനകം തിരുവല്ല തഹസീൽദാർ മുന്പാകെ നേരിട്ട് ഹാജരായി രേഖാമൂലം ബോധിപ്പിക്കേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞും തപാലിലും ലഭിക്കുന്ന അപേക്ഷകൾ പരിഗണിക്കുന്നതല്ല.

(2)

No. C10-6761/2020.

29th December 2020.

Notice is hereby given to all to whom it may concern that Radhamani Gopalan, Kuzhikala, Othara P. O., Eraviperoor Village, Thiruvalla Taluk, Pathanamthitta District of Kerala State has filed an application before this office for grant of a legal heirship

Certificate in respect of the legal heirs of her husband, K. K.Gopalan, who died on 6-11-2018. Enquiry conducted through the Village Officer, Eraviperoor reveals that persons named in the schedule below are the legal heirs of the late K. K. Gopalan.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Radhamani Gopalan | Wife | 57 |
| 2 | Jayakumar, K. G. | Son | 38 |
| 3 | Jayachandran, K. G. | „ | 35 |
| 4 | Jayaprakash, K. G. | „ | 39 |

Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above mentioned persons and the objection if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections send by post or filed after the stipulated time limit will not be considered.

(3)

No. C10-6366/2020.

29th December 2020.

Notice is hereby given to whom it may concern that Mariamma Jessy Thomas, Ivalikuzhiyil, Manjadi P. O., Kuttappuzha Village, Thiruvalla Taluk, Pathanamthitta District of Kerala State has filed an application before this office for grant of a legal heirship Certificate in respect of the legal heirs of her father I. T. Thomas, who died on 20-6-1993. Enquiry conducted through the Village Officer, Kuttappuzha reveals that persons named in the schedule below are the legal heirs of the late I. T. Thomas.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|--------------------------|--------------------------------|-----|
| 1 | Saramma Thomas | Wife | 84 |
| 2 | Susamma (Susan Varghese) | Daughter | 60 |
| 3 | Elizabeth Rajan | „ | 58 |
| 4 | Mariamma Jessy Thomas | „ | 57 |

Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above mentioned persons and the objection if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections send by post or filed after the stipulated time limit will not be considered.

(4)

Mallappally Taluk

No. C10-6474/2020.

29th December 2020.

Notice is hereby given to all to whom it may concern that Jayasree Menon, Kaithamana House, Venpala P. O., Kuttoor Village, Thiruvalla Taluk, Pathanamthitta District of Kerala State has filed an application before this office for grant of a legal heirship Certificate in respect of the legal heirs of her husband K. Madan Menon, who died on 4-7-2020. Enquiry conducted through the Village Officer, Kuttoor reveals that persons named in the schedule below are the legal heirs of the late K. Madan Menon.

SCHEDULE

| Sl. No. | Name of the legal heirs | Relationship with the deceased | Age |
|---------|-------------------------|--------------------------------|-----|
| 1 | Jayasree Menon | Wife | 55 |
| 2 | Manjusha Menon, J. | Daughter | 34 |
| 3 | Monisha Menon, J. | „ | 29 |

Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above mentioned persons and the objection if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections send by post or filed after the stipulated time limit will not be considered.

(5)

No. C10-6295/2020.

29th December 2020.

Notice is hereby given to all to whom it may concern that Susan Jacob, Keecheril House, Kavumbhagom Village, Thiruvalla Taluk, Pathanamthitta District of Kerala State has filed an application before this office for grant of a legal heirship Certificate in respect of the legal heir of her Mother Annamma Kurian, who died on 6-6-2020. Enquiry conducted through the Village Officer, Kavumbhagom reveals that person named in the schedule below is the legal heir of the late Annamma Kurian.

SCHEDULE

| Name of the legal heir | Relationship with the deceased | Age |
|------------------------|--------------------------------|-----|
| Susan Jacob | Daughter | 51 |

Hence, it is proposed to issue a legal heirship certificate accordingly in favour of the above mentioned person and the objection if any against the issue of the said legal heirship certificate should be filed in person before the Tahsildar, Thiruvalla within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections send by post or filed after the stipulated time limit will not be considered.

Taluk Office,
Thiruvalla.

(Sd.)
Tahsildar.

പരസ്യം

(1)

നമ്പർ എ4-4328/2020.

2020 ഡിസംബർ 30.

മല്ലപ്പള്ളി താലൂക്കിൽ എഴുമറ്റൂർ വില്ലേജിൽ എഴുമറ്റൂർ ദേശത്ത് ചിറ്റേടത്ത് വീട്ടിൽ മോഹനകുമാർ രാഘവൻപിള്ള എന്നയാൾ മരിച്ചുപോയെന്നും അവകാശ സർട്ടിഫിക്കറ്റ് നൽകണമെന്നും കാണിച്ച് പരേതന്റെ ഭാര്യ ഇന്ദിരാ മോഹനൻ സമർപ്പിച്ച അപേക്ഷയിൻമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർ മുഖാന്തിരം അന്വേഷണം നടത്തിയതിൽ മോഹനകുമാർ രാഘവൻപിള്ള 8-12-2019-ാം തീയതി മരിച്ചുപോയെന്നും പരേതന്റെ അവകാശികളായി താഴെപ്പറയുന്ന മൂന്ന് പേരാണുള്ളതെന്നും അറിവായിരിക്കുന്നു.

| ക്രമ നമ്പർ | പേര് | പരേതനുമായുള്ള ബന്ധം | വയസ്സ് |
|------------|-------------------|---------------------|--------|
| 1 | ഇന്ദിരാ മോഹനൻ | ഭാര്യ | 67 |
| 2 | സ്മിതാ സന്തോഷ് | മകൾ | 42 |
| 3 | സ്മിജി സുരജ് നായർ | „ | 35 |

മേൽപ്പറഞ്ഞവരാണ് പരേതന്റെ അവകാശികൾ എന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ഈ പരസ്യം ഗസറ്റിൽ പരസ്യപ്പെടുത്തി 30 ദിവസത്തിനുള്ളിൽ രേഖാമൂലം മല്ലപ്പള്ളി തഹശീൽദാർ മുന്പാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞാൽ തപാൽമാർഗ്ഗമായോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.

(2)

നമ്പർ എ4-3778/2020.

2020 ഡിസംബർ 30.

മല്ലപ്പള്ളി താലൂക്കിൽ മല്ലപ്പള്ളി വില്ലേജിൽ കീഴ്വാഴ്വൂർ ദേശത്ത് ചമത്ത്ക്കൽ വീട്ടിൽ വി. ജി. നാരായണൻ എന്നയാൾ മരിച്ചുപോയെന്നും അവകാശ സർട്ടിഫിക്കറ്റ് നൽകണമെന്നും കാണിച്ച് പരേതന്റെ മകൾ ഗീതാ നാരായണൻ സമർപ്പിച്ച അപേക്ഷയിൻമേൽ ബന്ധപ്പെട്ട വില്ലേജാഫീസർ മുഖാന്തിരം അന്വേഷണം നടത്തിയതിൽ വി. ജി. നാരായണൻ 18-6-2020-ാം തീയതി മരിച്ചുപോയെന്നും പരേതന്റെ അവകാശികളായി താഴെപ്പറയുന്ന രണ്ട് പേരാണുള്ളതെന്നും അറിവായിരിക്കുന്നു.

| ക്രമ നമ്പർ | പേര് | പരേതനുമായുള്ള ബന്ധം | വയസ്സ് |
|------------|--------------|---------------------|--------|
| 1 | രാധ, കെ. ആർ. | ഭാര്യ | 74 |
| 2 | ഗീതാ നാരായണൻ | മകൾ | 51 |

മേൽപ്പറഞ്ഞവരാണ് പരേതന്റെ അവകാശികൾ എന്നുള്ളതിന് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ഈ പരസ്യം ഗസറ്റിൽ പരസ്യപ്പെടുത്തി 30 ദിവസത്തിനുള്ളിൽ രേഖാമൂലം മല്ലപ്പള്ളി തഹശീൽദാർ മുന്പാകെ ഹാജരാകേണ്ടതാണ്. കാലാവധി കഴിഞ്ഞാൽ തപാൽമാർഗ്ഗമായോ വരുന്ന ആക്ഷേപങ്ങൾ പരിഗണിക്കുന്നതല്ല.